### GOVERNMENT OF INDIA MINISTRY OF DRINKING WATER AND SANITATION

## LOK SABHA UNSTARRED QUESTION NO. 731 TO BE ANSWERED ON 20/07/2017

#### **Fluoride Affected Habitations**

#### 731. SHRI JAYADEV GALLA :

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether as per the Integrated Management Information System, 13 rural habitations have been identified as fluoride affected in Guntur Region of Andhra Pradesh in 2012-13;

(b) if so, the details of those habitations;

(c) the steps taken by the Government to make them fluoride-free habitations; and(d) the details of technical and financial assistance provided to the State Government to deal with the above problem?

## ANSWER MINISTER OF STATE FOR MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) As reported by the States into Integrated Management Information System (IMIS) of the Ministry as 01<sup>st</sup> April, 2013 there are 34 habitations are affected by fluoride in Guntur district of Andhra Pradesh.
- (b) Details of habitations affected by fluoride (more than permissible limit) as reported by the States into Integrated Management Information System (IMIS) of the Ministry as 01<sup>st</sup> April, 2013 in Guntur district of Andhra Pradesh is at Annexure-I.
- (c) & (d) Rural drinking water supply is a state subject. For improving the coverage of safe drinking water to rural population, this Ministry supplements the efforts of the states by providing them with technical and financial assistance through the centrally sponsored National Rural Drinking Water Programme (NRDWP). It is the State Governments who plan, design, approve, execute and operate & maintain the schemes for providing safe drinking water. Up to 67% fund allocated to the states can be utilized for coverage & tackling water quality problems.

Year wise funds allocated, released, expenditure incurred under National Rural Drinking Water Programme (NRDWP) to Government of Andhra Pradesh from 2012-13 to 2017-18 ( as on 12/07/17) is at Annexure-II.

States have been asked to focus for piped water supply schemes from safe and perennial surface water source for sustainability of the schemes. As immediate measures, with recommendation from NITI Aayog, Government of Andhra Pradesh has been provided funds to an extent of Rs. 21.26 Crore in March 2016 as 100%

central share for providing Community Water Purification Plants (CWPPs) in 394 fluoride affected habitations.

The Ministry of Drinking Water & Sanitation has set up a High Level Expert Committee in 2014 on Rural Drinking and Sanitation. So far committee has held eight meetings and recommended 41 technologies (30 for drinking water and 11 for sanitation). However, adoption of the technologies suggested by the Committee is only suggestive in nature for the States because choice of the technologies rests totally with the States.

In addition to this, the Ministry has launched a National Water Quality Sub-Mission on 22<sup>nd</sup> March 2017 to provide safe drinking water to about 28,000 arsenic / fluoride affected habitations in the country. During February / March 2017 under National Water Quality Sub-Mission funds to an amount of Rs. 11.83 lakhs has been released to complete 2 ongoing schemes of Andhra Pradesh State.

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# Annexure-I: referred in the reply to Lok Sabha Unstarred Question No. 731 due for reply on 20/07/2017

## Details of habitations affected by fluoride (more than permissible limit) as reported by the States into Integrated Management Information System (IMIS) of the Ministry as 01<sup>st</sup> April, 2013 in Guntur district of Andhra Pradesh

SI. No	Name of the Block	Name of the Panchayat	Name of the Village	Name of the Habitation
1	BOLLAPALLI	AYYANNAPALEM	AYYANNAPALEM	AYYANNAPALEM
2	BOLLAPALLI	GUTLAPALLI	GUTLAPALLI	GANGUPALLI THANDA
3	CHILAKALURIPE T	GOTTIPADU	GOTTIPADU	GOTTIPADU
4	DACHEPALLI	TAKKELLAPADU	KESANUPALLI	TAKKELLAPADU
5	GURAZALA	AMBAPURAM	PALLEGUNTA	AMBAPURAM
6	GURAZALA	GANGAVARAM	GANGAVARAM	LAKSHMIGANGAVARAM
7	GURAZALA	GOGULAPADU	GOGULAPADU	GOGULAPADU
8	GURAZALA	KOTHAAMBAPURAM	GANGAVARAM	KOTHAAMBAPURAM
9	GURAZALA	MADUGULA	MADUGULA	RAMAPURAM
10	IPUR	BODEPUDIVARIPALEM	KONDRAMUTLA	BODESAMBUNIVARIPALE M
11	IPUR	KONDRAMUTLA	KONDRAMUTLA	KONDRAMUTLA
12	MACHAVARAM	MALLAVOLU	MALLAVOLU	MALLAVOLU
13	MANGALAGIRI	NEERUKONDA	KURAGALLU	NEERUKONDA
14	NUZENDLA	CHINTALACHERUVU	CHINTALACHERUVU	K.NAGIREDDY PALLI
15	NUZENDLA	CHINTALACHERUVU	CHINTALACHERUVU	LINGAMUKKA PALLI
16	NUZENDLA	INAVOLU	INAVOLU	YOGIREDDYPALEM
17	NUZENDLA	MURTHYUNJAYAPURA M	MURTHYUNJAYAPURA M	CHENNAREDDY COLONY
18	NUZENDLA	MURTHYUNJAYAPURA M	MURTHYUNJAYAPURA M	MUNTHNJAYANA PURAM
19	NUZENDLA	MURTHYUNJAYAPURA M	MURTHYUNJAYAPURA M	TANGIRALA
20	NUZENDLA	MUTHARASUPALEM	PAMIDIPADU	MUTHARASI PALEM
20	NUZENDLA	PAMIDIPADU	PAMIDIPADU	PAMIDIPADU
21	NUZENDLA	PUVVADA	PUVVADA	K.KOTHAPALEM
23	NUZENDLA	PUVVADA	PUVVADA	KONDALARAYUNIPALEM
24	NUZENDLA	PUVVADA	PUVVADA	P.KOTHAPALEM
25	NUZENDLA	PUVVADA	PUVVADA	PUVVADA
26	NUZENDLA	TALARLAPALLI	TALARLAPALLI	P.REDDYPALEM
20	NUZENDLA	V.APPAPURAM	V.APPAPURAM	V.APPAPURAM
27	VINUKONDA	ANDUGULAPADU	ANDUGULAPADU	ANDUGULAPADU
28 29	VINUKONDA	DONDAPADU	DONDAPADU	DONDAPADU
30		DONDAPADU	DONDAPADU	PANAKALAPALEM
30	VINUKONDA VINUKONDA	KOPPUKONDA	KOPPUKONDA	GANESHPALEM
31		NADIGADDA	KOPPUKONDA	NADIGADDA
	VINUKONDA			
33	VINUKONDA	NEELAGANGAVARAM	NEELAGANGAVARAM	NEELAGANGAVARAM
34	VINUKONDA	UMMADIVARAM	CHOWTAPALEM-U.I	CHATTUPALLI

# Annexure-II: referred in the reply to Lok Sabha Unstarred Question No. 731 due for reply on 20/07/2017

## Year wise funds allocated, released, expenditure incurred under National Rural Drinking Water Programme (NRDWP) to Government of Andhra Pradesh from 2012-13 to 2017-18 (as on 12/07/17)

Year	Opening	Allocation	Released	Expenditure
	Balance			
2012-13	301.30	563.39	485.14	672.82
2013-14	113.62	635.44	631.52	662.40
2014-15	82.74	372.43	377.78	427.08
2015-16	33.44	156.69	170.05	190.60
2016-17	12.88	186.10	204.00	157.38
2017-18 (As	59.51	144.08	32.93	58.17
on 12/07/17)				

**Rs. in Crore**